

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.A.No. 208/C-II/2017 in
CP No. 89 (ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

NAME OF THE COMPANY: M/s Gallant Infrastructure Pvt. Ltd.

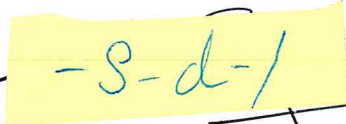
SECTION OF THE COMPANIES ACT: 397/398

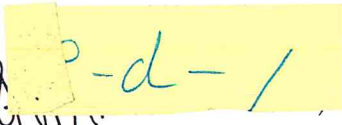
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vaibhav Gaggar & Mr. Shiv Johar, Advocates for the
Petitioner

ORDER

Re-notified to 19.12.2017.


(S. K. Mohapatra)
Member (T)


(R. VARDHARAJAN)
Member (J)